

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 12453 of 2018

(Arising out of OIA-MUN-CUSTOM-000-APP-068-070-18-19 Dated-01/06/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

M/s. Gokul Agro Resources Ltd

.....Appellant

B-402, Shapath Hexa, Near Ganesh Meridian, Opp. Gujarat High Court, Sola,
AHMEDABAD, GUJARAT

VERSUS

C.C.-Mundra

.....Respondent

Office of the Principle Commissionerate of Customs, Port User Buld.
Custom House Mundra, Mundra, Kutch, Gujarat-370421

APPEARANCE:

Shri. S.J.Vyas, Advocate for the Appellant

Shri. Sanjiv Kinker, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Date of Hearing : 02.03.2020

Date of Decision: 02.03.2020

The appeal is disposed of. For order, see order of date in Customs Appeal No. 12452 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**